

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4120  
ANSWERED ON:21.04.2010  
BAN ON SHIFTING OF BISONS  
Singh Shri Rakesh

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether a ban has been imposed on the project relating to shifting of bisons from Kanha National Park to Bandhavgarh National Park;
- (b) if so, the reasons therefor;
- (c) whether all Gram Panchayats which come under buffer zone have not given their consent;and
- (d) if so, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

- (a) No, Sir. The Ministry of Environment & Forests has granted permission under Section 12 of the Wildlife (Protection) Act, 1972, on 19th September, 2007, for translocation of 20 Gaur (Bos gaurus) (both males and females of all ages) from Kanha Tiger Reserve to Bandhavgarh Tiger Reserve subject to the pre-condition that a viable buffer zone would be created and corridor connectivity would be restored.
- (b) Does not arise.
- (c)& (d) As per the information received from the State Government, no proposal for declaration of buffer zone in Bandhavgarh National Park has been initiated by the State Government. Therefore, the question of consent of Gram Sabhas does not arise.